4795 [COUNCIL] to Questions 4796

Limited for a railway over-bridge for pedlestrians or for general traffic across the railway track which passes between the ore mines area on the one hand and bazar area and villages of Badampahar on the other; and

(b) if the answer to part (a) above be in the affirmative, whether Government propose to provide the overr-bridge, and if so, when?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No, Sir.

(b) Does not arise.

SHRI S. M. HEMROM: Has any such proposal come from the General Manager, Eastern Railway?

SHRI O. V. ALAGESAN: I have said, "No."

SHRI S. M. HEMROM: No, my question is whether the Ministry has received any proposals to this effect from the General Manager, Eastern Railway?

SHRI O. V. ALAGESAN: It is felt there is no necessity for an over-bridge there.

SHRI S. M. HEMROM: Will the hon. Minister make enquiries to see whether it is possible to provide this amenity there?

SHRI O. V. ALAGESAN: Sir, this is a terminal station and there is already a by-pass road which is used by the workers and it is felt that there is no necessity for an overbridge here. And even if an over-bridge is required, it is for the local municipality to ask for it and set apart funds for it.

DR. P. C. MITRA: May I know whether the representations were made after some accidents had occurred at the spot or was it taken up as an administrative measure?

SHRI O. V. ALAGESAN: As I have already stated, there has been no representation. And I am glad to inform

the hon. Member that there has been no accident.

SHRI S. M. HEMROM: Are Government aware that accidents take place every year at this spot due to the fact that many workers have to cross the railway line here?

SHRI O. V. ALAGESAN: I said there has been no accident.

*525. [For answer, vide cols. 4812-13 infra.]

TRANSFER OF "N" DIVISION OF THE RMS FROM THE JURISDICTION OF ORISSA CIRCLE TO WEST BENGAI CIRCLE

*526. SHRI S. MAHANTY: Will the Minister for COMMUNICATIONS be pleased to state:

- (a) whether the entire 'N' Division of the Railway Mail Service at present under the jurisdiction of the Director of Posts and Telegraphs, Orissa, is being transferred to the jurisdiction of the Post Master General, West Bengal; and
- (b) if so, what are the considerations which weighed with Government for the above transfer?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No.

(b) Does not arise.

U. N. ASSISTANCE FOR ANTI-LOCUST OPERATIONS

◆527. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state the nature and amount of assistance so far received by Government from the United Nations Organisation for anti-locust operations?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Nil. But FAO at the last session had sanctioned 15 lakh dollars towards assistance for locust control work in the countries in the Arabian Peninsula.

مولانا ايم - فاروقي : اندَين گورنمنت نے اس سلسلے میں کتفا خرچ کیا ھے ?

ttMouLANA M. FARUQI: What have the Government of India spent in this direction?]

डा॰ पी॰ एस॰ देशमुख : इसके लिए नौटिस चाहिए।

f[DR. P. S. DESHMUKH: I require notice for this.]

مولانا ایم - فاروتی : کیا یکی کورنمنت نے ان ملکوں کو جہال آج یہ تدیاں پیدا ہوتی ہیں کوئی گرانت دیا ہے ?

|[MOULANA M. FARUQI: Have the Government of India given any grant to those countries where these locusts are born?]

डा० पी० एस० देशमखं: जी नहीं। टिड्डियों को रोकने के लिए एक इंटर-नेशनल बौडी हैं जहां हम कभी-कभी अपने अफसरों को काम करने के लिए श्रौर सीखने के लिए भेजते हैं। मेरे स्थाल में गवर्नमेंट पैसा किसी को नहीं देती हैं।

t[DR. P. S. DESHMUKH: No, Sir. To control the locusts, there is an international body to which we occasionally send our officials to work and to receive training. I think, Government give no money to any one.]

مولانا ایم - فاروقی : کیا گورنمانت کو اس کی اطلاع هے که گذشته سال ریت کراس سوسائٹی کے دریعه سے اس نے fenglish translation.

دی تھی جسکی تفصیل فارن افیرس کی رپورٹ میں موجود ہے ?

f[MouLANA M. FARUQI: Are Government aware of the fact that last year they gave a grant in this connection to Iran through the Red Cross Society, the details of which are given in the Report of the External Affairs Ministry?]

डा० पी० एस० देशमख : पैसा कुछ नहीं दिया है किन्तु हमने कुछ इक्विप-मेंट्स भेजे थे ।

t[DR. P. S. DESHMUKH: No money was given, but we sent some equipments.]

مولانا ایم - فاروقی: میں آنریبل منستر صاحب کی توجه ایکستونل منستری کی رپورت کی طرف دلانا چاهتا هوں جس میں کہا گیا ہے که کچھ رویه الات کیا گیا ہے -

f[MouLANA M. FARUQI: I wish to draw the attention of the hon. Minister to the Report of the Ministry of External Affairs wherein it is stated that some money was allotted.]

Dr. P. S. DESHMUKH: I would like to have notice.

श्री किशोरी राम : गत दो वर्षों में टिड्डी दल से बचाने का प्रयत्म किन-किन प्रदेशों में किया गया और उसका क्या परिणाम हुआ ?

t[SHRi KISHORI RAM: In what States and with what results has the work of protection against the locusts been carried on during the last **two** years?]

डा० पी० एस० देशमुख : टिड्डियों से बचाने का कार्य राजस्थान से छेकर आसाम 4799

भौर मदास तक होता है भौर इसके पि-णाम ब ुत अच्छे रहे हैं।

f[DR. P. S. DESHMUKH: The work of protection against the locusts extends from Rajasthan to Assam and Madras. Its results have been very good.]

موالنا ايم - فاروقي : راجساهان ع پهپسوه دلی اور اثر پردیش مهن کهیتی کو کتلا نقصان هوا کیا اس کا کوئی تضميله بتايا جا سكة هر ?

t[MouLANA M. FARUOI: Can an estimate be given of the losses the crops in Rajasthan, PEPSU, Delhi and Uttar Pradesh suffered?]

डा० पी० एस० देशमुख : नुकसान बहत ज्यादा नहीं हुआ है, कम ही हूआ है ।

t[DR. P. S. DESHMUKH: There was not much loss; it was a little only.]

مولانا ایم - فاروقی : جن کهیتوں کو نقصان پہنچا ہے کیا گورائنت ان کی کوئی مدد کرتی هے یا کرنے کا ارادہ

tlMouLANA M. FARUQI: Do Government give or propose to give any assistance to the farms that have suffered losses?]

DR. P. S. DESHMUKH: May I point out that this supplementary does not arise out of this question which relates to the assistance from the F.A.O.?

CONDITIONS RELATING TO PAYMENT OF PREMIA FROM PROVIDENT FUNDS

•528. SHRI B. C. GHOSE: Will the Minister for LABOUR be pleased to state:

(a) whether Government have retEnglish translation.

ceived any representation for relaxation of the conditions relating to the payment of premia on the life insurance policies of workers from their provident fund contributions; and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) Yes. Two representations were received from the Indian Life Assurance Offices Association, Bombay, and the Sentinel Assurance Company Limited, Madras.

(b) It was represented by them (i) that State Commissioners should be empowered to make payment of insurance premia on policies assigned to the appropriate State Boards direct to the insurance companies and (ii) that the condition that no withdrawal should be permitted unless the proponents had accumulations of at least 3 years' premia should be withdrawn. These representations were examined carefully in consultation with the Central Board of Trustees of the Employees' Provident Fund and the companies were informed that on the specific request of the insurant the payment of premia might be made direct to the insurance company after the payment of first premium, and that it will not be desirable in the interest of workerproponents to revoke the condition regarding withdrawal.

SHRI B. C. GHOSE: Sir, I understand that the second condition was that unless three years' premia had accumulated or the worker had sufficient funds, no worker would be allowed to take any policy. If that is so, I do not understand the rationale of that because it deters the worker from taking advantage of an insurance policy on his life for three years.

SHRI ABID ALI: Yes, Sir, it is a fact. It came to the notice of Government in November 1953 that some insurance companies and their agents were adopting questionable means for getting as many insurance proposals